

Mr. P. C. Mohapatra  
Mr. Biju Pal  
O.N. Ghosh

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL**

(C)

**CUTTACK BENCH, CUTTACK**

O.A./T.A./R.A.No..... 63 ..... 1995

R. K. Ghosh..... Applicant (s)

Versus  
 Union of India & another..... Respondent (s)

Sr. No	Date	Orders	Office note as to action (if any) taken on order
	<u>25/1/95</u>	<b>REGISTER</b>  <i>✓</i> Registrar	<i>Sl. No. 63/1995-23 filed.</i> <u>Mr.</u> <u>25/1/95</u>
1	27.1.95	Heard. Admitted. Notice to respondents returnable in four weeks.  <i>✓/19</i> MEMBER (ADMINISTRATIVE)	<i>In this application</i> <i>U.P. 19, the applicant</i> <i>prays for a direction</i> <i>to regularise his services.</i> <u>Mr.</u> <u>25/1/95</u>
2	7-8-95	Three weeks' time is granted to file counter.  <i>✓/18</i> MEMBER (ADMN.)	<i>In this application</i> <i>U.P. 19, the applicant</i> <i>prays for a direction</i> <i>to regularise his services.</i> <u>Mr.</u> <u>25/1/95</u>
3	26.5.97	Hearing concluded. orders reserved. Posted to 29.5.97 for orders.  <i>✓/19</i> Vice Chairman	<i>For Registration.</i> <u>Mr.</u> <u>25/1/95</u>
4	29-5-97	<u>O.A.s.158 &amp; 160/94, 32, 33, 61, 62, 63, 70 &amp; 71/95</u> Orders pronounced in open Court.  OA Nos. 158 and 160 of 1994, OA Nos. 32, 33, 61, 62, 63, and 71 of 1995 are rejected and O.A.No.70 of 1995 is disposed of in the order dated 29.5.1997 in separate sheets attached to OA 158/94.	<i>✓/19</i> <u>Mr.</u> <u>25/1/95</u> <u>Mr.</u> <u>25/1/95</u>
		VICE-CHAIRMAN <u>29.5.97</u>	<u>Mr.</u> <u>25/1/95</u>